

ing the removal of the Chairman of Food Corporation of India by the Food Corporation of India's Employees Association; and

(b) if so, the response of the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes, Sir.

(b) The Government is looking into the matter.

Assessment of Long-Term Requirements of Fertilisers

36. SHRI P. NARASIMHA REDDY : Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have made an assessment of the long-term requirements of fertilizers in the context of the spreading 'Green revolution'; and

(b) if so, the steps proposed to meet these requirements without increasing dependence on imports ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). Yes, Sir, From time to time various experts and Committees have studied the long-term requirements of fertilisers in the country. In the light of the latest developments, the long-term requirements are continuously being reviewed in order to plan realistically. An Expert Committee headed by Dy. Director General, I.C.A.R. is also currently studying the long-term requirements as recommended by the National Commission on Agriculture.

On the basis of the long-term requirements, Government take measures to organise additional fertiliser production in different parts of the country.

Assessment of Housing Requirements

37. SHRI P. NARASIMHA REDDY : SHRI VASANT SATHE :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) Government's assessment of the housing requirements—rural and urban—for the

coming ten years and the outlay proposed to meet these requirements ; and

(b) the steps, if any, proposed to bring down the construction cost per unit ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) The problem is under study in the Planning Commission in connection with the formulation of the Fifth Five Year Plan.

(b) The important steps being taken and proposed to be taken for reduction of cost of construction are : (i) improving augmenting the production of traditional building materials, and promoting the establishment of new building material industries; and (ii) undertaking research and investigation for improving designs and construction technology, and evolving cheaper building materials as substitutes.

Remodelling the Structure of Central Universities

38. SHRI RAM PRAKASH : SHRIMATI BIBHA GOSH GOSWAMI :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Union Government has decided to remodel the structure of the Central Universities on the pattern of present Aligarh Muslim University (Amendment) Act ;

(b) whether this new scheme will be implemented in all the Central Universities by the end of 1972; and

(c) if so, the special features of this scheme?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) to (c). The Government proposes to amend the Acts of Delhi University, Banaras Hindu University, Visva-Bharati and Jawaharlal Nehru University generally on the lines of recommendations made by the Gajendra-gadkar Committee in their report on Governance of Universities and the provisions

made in the Aligarh Muslim University (Amendment) Act, 1972. This work is likely to be completed during 1973-74.

Development of Calcutta Port

39. SHRI RAM PRAKASH :

SHRI MUHAMMED KHUDA
BUKHSB :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Calcutta port has been completely neglected for the last 10 years;

(b) whether the Calcutta port workers have no load to handle and remain idle for most of the time ; and

(c) if so, the causes thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):

(a) No.

(b) and (c) . It is a fact that due to decline in traffic, Calcutta Port has not been able to find work for about one third of its labour strength, during the last few years.

Loss incurred by National seeds Corporation

40. SHRI RAM PRAKASH :

SHRI MUHAMMED KHUDA
BUKHSB :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Seeds Corporation has been incurring heavy losses during the last few years and

(b) if the so, reasons therefor and the steps Government propose to take to wipe out the loss ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNA-SAHEB P. SHINDE) : (a) No Sir. The National Seeds Corporation has been making profits during the last five years, except for a loss of Rs. 25.05 lakhs in 1968-69.

(b) The loss in 1968-69 was due to several reasons like general recession in seed industry, change in marketing pattern,

inadequate market intelligence in seed industry and natural calamities. The Corporation has taken necessary steps to overcome the losses, which include rationalisation and diversification of production programmes based upon their own assessment and creating country-wise marketing and distribution net work.

House Building Societies Registered in Delhi under group housing scheme

41. SHRI RAM PRAKASH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number and names of House Building Societies registered in Delhi under Group Housing Scheme ; and

(b) the names of Group Housing Societies eligible for the allotment of land in Delhi in the first lot and the priorities allotted to these Societies ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) 130. Statement is laid on the Table of the House. [Placed in library. See No. LT 3185/72]. There are also 34 more Societies which were registered before May, 1961. They have been given the option to opt for allotment of land on Group Housing basis.

(b) The following Six Societies :—

1. Tara Cooperative House Building Society ;
2. Navketan Cooperative House Building Society ;
3. Kalkaji Best Friends Cooperative House Building Society ;
4. Press Association Cooperative House Building Society ;
5. Business and Professional Women Cooperative Group House Building Society ; and
6. Yamuna Cooperative House Building Society.

are being allotted land, in view of the earlier commitments made with them in the